

**Naxalites killed in Jharkhand, Chhattisgarh, Odisha and Telangana**

†339. MS. SAROJ PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of encounter between paramilitary forces and the naxalites registered in Chhattisgarh, Jharkhand, Odisha and Telangana during the last four years; and

(b) the number of naxalites arrested or killed in such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The number of encounters with Security Forces (SFs) along with LWEs killed and arrested in last four years in Chhattisgarh, Jharkhand, Odisha and Telangana is as under:—

State	2015		
	Encounter With SFs	LWEs Killed	LWEs Arrested
1	2	3	4
Chhattisgarh	140	48	512
Jharkhand	35	23	381
Odisha	21	10	60
Telangana	3	2	52
		2016	
Chhattisgarh	165	135	779
Jharkhand	63	20	462
Odisha	35	40	43
Telangana	1	0	18
		2017	
Chhattisgarh	121	75	796
Jharkhand	35	12	464
Odisha	18	8	56
Telangana	2	9	61

†Original notice of the question was received in Hindi.

1	2	3	4
		2018	
Chhattisgarh	117	125	931
Jharkhand	50	26	372
Odisha	21	19	39
Telangana	2	1	113

*Note:-* The number of LWEs arrested is the total number arrested in the year and not limited only to the encounters.

#### **High incidence of online abuse**

340. DR. VIKAS MAHATME: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken any steps to deal with the cases of online abuse and stalking, particularly the use of Artificial Intelligence (AI) softwares to detect abuse;

(b) if so, the details thereof;

(c) whether there exists any system for women and children to register complaints of them being subject to online abuse, if so, the number of complaints registered during the last three years; and

(d) whether Government is taking any action to eliminate such mishappenings in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) "Police" and "Public Order" are State subjects and prevention, detection, investigation of crime is the responsibility of States. Many of the tools such as speech recognition, face recognition, CCTV feeds etc. use Artificial Intelligence; and law enforcement agencies utilize such tools and technology as per their operational needs. Further, use of latest tools and technology by law enforcement agencies to curb crimes is an ongoing process.

(c) and (d) The Government has made operational the online cyber crime reporting portal, [www.cybercrime.gov.in](http://www.cybercrime.gov.in) to enable complainants to report complaints pertaining to Child Pornography/Child Sexual Abuse Material, rape/gang rape imageries or sexually